

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 324 & 323 OF 2017 IN
DFR NO.758 OF 2017**

Dated: 11th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

SKS Ispat & Power Ltd.

...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Saniay Kumar
Mr. Paramhans for
Mr. Ashish Anand Barnard**

ORDER

Learned counsel for the appellant seeks a week's time to file affidavit of service.

List the matter on **20.07.2017.**

**(I. J. Kapoor)
Technical Member**

ts/hks

**(Justice Ranjana P. Desai)
Chairperson**